

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
UNSTARRED QUESTION NO : 3540
(TO BE ANSWERED ON THE 3rd April 2023)

PRIVATISATION OF AIRPORTS

3540. SHRI PABITRA MARGHERITA

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether Government proposes to privatise more airports as part of proposed monetisation, if so, the details thereof; and
(b) the amount of revenue that Government expects to earn from the privatisation of these airports?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(GEN. (DR) V. K. SINGH (RETD))

(a) & (b): As per National Monetisation Pipeline (NMP), 25 Airports of Airports Authority of India (AAI) namely, Bhubaneshwar, Varanasi, Amritsar, Trichy, Indore, Raipur, Calicut, Coimbatore, Nagpur, Patna, Madurai, Surat, Ranchi, Jodhpur, Chennai, Vijayawada, Vadodara, Bhopal, Tirupati, Hubli, Imphal, Agartala, Udaipur, Dehradun and Rajahmundry have been earmarked for leasing over the years 2022 to 2025, with expected proceeds of Rs. 10782 crore. The value of proceeds from monetisation of airports is dependent upon many factors including transaction timing, market conditions, investor appetite, transaction terms etc.
